

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 16-04-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR EVIDENCE</u> 1. M.C.24/2020 2. M.C.92/2020 3. M.C.227/2020 4. M.C.228/2020 5. M.C.126/2020 6. M.C.79/2020</p> <p><u>FOR CROSS OF R.W.</u> 7. MISC.88/2018</p> <p><u>FOR ARGUMENTS</u> 8. M.C.205/2020 9. R.A.12/2019 10. R.A.33/2019 11. R.A.50/2019 12. M.C.53/2020 13. R.A.251/2020</p> <p><u>FOR AWAIT NOTICE</u> 14. M.C.90/2020</p>	<p><u>FOR EVIDENCE</u> 1. SC.25/2015 2. SC.120/2016 3. SC.164/2018 4. SC.230/2018 5. SC.256/2018 6. SC.347/2018 7. SC.211/2019 8. SC.246/2019 9. SC.280/2019</p> <p><u>FOR DEFENSE EVIDENCE</u> 10. SC.227/2018 11. SC.279/2018</p> <p><u>FOR ARGUMENTS</u> 12. CRL.R.P.12/2020 13. CRL.R.P.25/2020</p> <p><u>FOR HBC</u> 14. SC.60/2020 15. SC.29/2021 16. SC.51/2021</p> <p><u>SUMMONS</u> 17. SC.59/2021 18. SC.60/2021</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR HEARING</u> 15. M.C.145/2020 16. R.A.72/2019</p> <p><u>FOR STEPS</u> 17. R.A.116/2018 18. R.A. 48/2019 19. R.A.220/2020 20. MISC.42/2020</p> <p><u>FOR JUDGMENT</u> 21. R.A.62/2019 22. R.A.76/2019</p> <p><u>FOR AWAIT TCR</u> 23. R.A.161/2018 24. R.A.125/2019</p> <p><u>CALL ON</u> 25. M.C. 91/2020</p> <p><u>FOR OBJECTIONS</u> 26. M.C.29/2020 27. M.C.2/2021 28. M.C.4/2021</p> <p><u>FOR ENQUIRY ON I.A.</u> 29. M.C.154/2020</p>	<p><u>FOR ORDER</u> 19. CRL.MISC.594/2021 20. CRL.MISC.595/2021 21. CRL.MISC.600/2021 22. CRL.MISC.603/2021 23. CRL.MISC.616/2021 24. CRL.MISC.617/2021 25. CRL.MISC.620/2021 26. CRL.R.P.18/2021</p> <p><u>FOR CHARGE</u> 27. SC.20/2020</p> <p><u>FOR AWAIT REPORT</u> 28. SC. 41/2020</p> <p><u>NBW TO ACCUSED</u> 29. SC.190/2013</p> <p><u>FOR FDT</u> 30. 344/2018</p> <p><u>FOR OBJECTIONS</u> 31. CRL.MISC.635/2021 & 32. 640/2021 33. CRL.MISC.644/2021 & 34. 647/2021 35. CRL.MISC.652/2021</p>

[Handwritten Signature]
15/4/21